

कर सकते हैं। अनुदेशों में इस बात की व्यवस्था है कि वरिष्ठ अधिकारियों विशेषकर भारत सरकार के सचिव स्तर के अधिकारी से यह अपेक्षा की जाती है कि वे समय-समय पर प्रचार माध्यमों के प्रतिनिधियों के साथ बातचीत करें और सरकार की नीतियों को उपयुक्त परिप्रेक्ष्य में स्पष्ट करने के लिए उनसे तालमेल स्थापित करें।

**Demand of AIKVT for transfer of KVS employees from J&K**

2391. SHRI ISH DUTT YADAV:

SHRI M. A. BABY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that wards of Government employees posted in J&K, who are not the domiciled residents! citizens of the State, are ineligible for admission to Medical & Technical Colleges/Institute located in the State;

(b) if so, whether any suggestions have been made by AIKVT for transfer of parents on a priority basis to a place where such wards seek admission; and

(c) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

**Admission in the college of Arts^ Delhi Administration**

2392. SHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether students who passed class XII with any subjects and percentage of marks were eligible for admission to the Bachelor of Fine Art, Painting, Bachelor of Applied Art and Bachelor of Sculpture in College of Arts of Delhi Administration in 1990-91;

(b) whether candidates had to appear for painting test paper of 150 marks;

(c) if so, what are the reasons for treating the students of science and commerce at par with the students of painting, History and Civics; and

(d) what is the number of students admitted in the college who had (i) science and commerce and (ii) painting as subjects in XII class?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (d) The information is being collected and would be laid on the Table of the Sabha.

**encroachments in the Kaziranga National Park**

2393. SHRI SHIV PRATAP MISHRA:

SHRI MAHENDRA PRASAD:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that large-scale human encroachments in the Kaziranga National Park, in Assam pose a serious threat to the one-horned rhino, an already endangered species; and

(b) if so, what was the extent of encroachments into the Park till the end of June, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b) There is no threat to the rhinos in Kaziranga National Park from large scale encroachment as no encroachment has been reported in the Park.

**Admission in Maharani Bagh and Sharda Ukil School of Art**

2394. SHRI SHIV PRASAD MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether the students who passed class XII in any subject with a specific

percentage of marks were eligible for admission in Commercial Art|Art teacher's courses in women's Polytechnic of Delhi Administration in Maharani Bagh and Sharda Ukil School of Art in 1990-91;

(b) whether it is a fact that students who passed class XII with subjects excluding painting were considered equal in merit to students who passed painting as one of the subjects;

(c) whether students of science and commerce courses got weightage in merit over others in admission due to the merit list being prepared on the basis of marks secured in class XII by two different groups of students; and

(d) what is the number of students admitted in these institutes who passed class XII (i) science and commerce and (ii) with painting?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information received from Delhi Administration the minimum qualification for diploma in commercial art of three years duration at Women's Polytechnic, Maharani Bagh is "10th class of 10-)-2|Matric or equivalent with Drawing|Painting|Comm. Art|equivalent subjects OR aptitude for commercial Art and English securing a minimum of 40 per cent marks in aggregate".

The minimum qualification for admission in Diploma in Art for Drawing teachers full time three years duration at Sharda Ukil School of Art (grant-in-aid institution) is "10 of 10-f2 pattern or Matric or equivalent|with drawing|Art| Painting as one of the subject of study| work experience or aptitude test for Drawing & Painting".

(b) Yes, Sir, but after passing an eligibility! aptitude test conducted for the purpose.

(c) No, Sir.

(d) The number of students admitted in Women's Tbytechnic in 1990-91 who pas-

sel class XII with Science and Commerce is 21 and with painting is 22. The number of such admittance in Sharda Ukil School of Art is 2 & 8, respectively.

#### **Autonomy to public sector undertakings**

2395. SHRI T. A. MOHAMMED SAQHY:

SHRI V. GOPALASAMY:

Will the PRIME MINISTER be pleased to state:

(a) whether there has been a proposal under Government's consideration to give more autonomy to public sector undertakings;

(b) if so, the details thereof;

(c) whether Government would consider the accountability and credibility of these undertakings before giving them more autonomy; and

(d) what steps are being taken to revamp the sick public undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBAR-DHAN): (a) to (c) It is Government's policy to give greater autonomy to public sector enterprises consistent with their accountability. To this end the concept of Memorandum of Understanding has been introduced which clarifies mutual obligation of the public sector enterprises and the administrative Ministries in achieving improved performance. Under this system while Govt, will provide necessary support, PSE management will be held accountable for fulfilment of mutually negotiated targets. The evaluation system is so designed as to be able to distinguish clearly between good and bad performance.

(d) Revamping of chronic loss-making PSEs is a continuous process, done on a case to case basis by the administrative Ministries [Departments concerned.